

Insolvency and Bankruptcy Board of India

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Press Release

Dr. Bhushan Kumar Sinha takes charge as Whole Time Member of Insolvency and Bankruptcy Board of India

Dr. Bhushan Kumar Sinha took charge as Whole Time Member of Insolvency and Bankruptcy Board of India on 11th February, 2025 in New Delhi.

Dr. Bhushan Kumar Sinha holds a PhD in Financial Economics from University of Delhi and an MBA from the College of Business Studies, National Graduate School of Management, Australian National University, Canberra. He also holds an LLB from University of Delhi.

Dr. Sinha joined the Indian Economic Service (IES) in 1993, coinciding with the economic reforms process in India. Over the years, he has held key portfolios in banking & finance, capital & debt markets, external debt management, asset management & strategic divestment, MSMEs, etc., while serving in the Ministry of Finance. He has also served as Joint Development Commissioner for four years in the Office of Development Commissioner, Ministry of MSME

His specialization includes policy and operational reforms in banking, corporate bond markets, financial inclusion, responsible lending, governance reforms, and the development of fintech and digital public infrastructure. He has played a crucial role in regulating external commercial debt inflows, managing government investments, and facilitating financing from international debt markets for Indian corporations. Also played a key role in operationalizing National Bank for Financing Infrastructure Development, the first of its kind of specialised development financial institution, setup to meet the infrastructure funding gap in India.

During his tenure as Joint Secretary and later as Senior Economic Adviser in the Department of Financial Services, Ministry of Finance, he piloted key reforms in the Indian banking sector, including financial inclusion, credit discipline, responsible lending and improved governance.

Dr. Sinha also held the position of Government Nominee Director on the Boards of various banks and financial institutions.
